## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: TCP/452/ (IB)/2017

NAME OF THE PETITIONER(S)

: STAR BOXES INDIA PVT LTD

NAME OF THE RESPONDENT(S)

: MOHAN BREWERIES & DISTELLERIES LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

Anisudh Krishnan L.

P. R. Vardana

Courselfor Petitioner handarath

## **ORDER**

Counsels representing both the parties are present and stated that the matter has been settled between the parties and prayed for time to file the joint memo of compromise. Counsel for petitioner stated that the respondent has accepted to pay the principal amount along with Rs. 80,000/- towards the expenses incurred by the petitioner by way of a demand draft before filing the joint memo of compromise. Time is extended at request. Put up on 11.12.2017.

S Vijayaraghavan Member (Technical)

-sel-K Anantha Padmanabha Swamy Member (Judicial)

hc